### IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

**BEFORE** 

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, ACTING CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 2<sup>nd</sup> OF JULY, 2025

WRIT PETITION No. 29191 of 2023

M/S DEEP COMMUNICATIONS

Versus

UNION OF INDIA AND OTHERS

Appearance:
Shri Nitin Agrawal - Advocate for petitioner.
Shri Abhijeet Shrivastava and Shri R.D.Padhraha - Advocate for respondents.

#### <u>WITH</u>

# M/S RAJESH KAILA MPBLJV (A JOING VENTURE FIRM0 Versus UNION OF INDIA AND OTHERS

WRIT PETITION No. 16108 of 2022

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Appearance:

Shri Gaurav Tiwari - Advocate for petitioner.

Shri R.D.Padhraha - Advocate for respondents.

WRIT PETITION No. 23641 of 2023

M/S MOGLI RESORTS PRIVATE LIMITED

Versus

UNION OF INDIA AND OTHERS

**Appearance:** 

Shri Nitin Agrawal - Advocate for petitioner.

Shri R.D.Padhraha - Advocate for respondents.

#### WRIT PETITION No. 28177 of 2023

### OSWAL SALES CORPORATION THROUGH PROPRIETOR Versus

#### UNION OF INDIA AND OTHERS

Appearance:
Shri Rajeev Nema - Advocate for petitioner.
Shri R.D.Padhraha - Advocate for respondents.
WRIT PETITION No. 28773 of 2023
M/S AJAYA CONSTRUCTIONS
Versus
THE UNION OF INDIA AND OTHERS
Appearance:
Shri Himanshu Khemuka - Advocate for petitioner (through VC).
Shri Siddharth Seth, Senior standing counsel for GST Department.
Shri R.D.Padhraha - Advocate for respondents.
WRIT PETITION No. 30293 of 2023
M/S AJAYA CONSTRUCTIONS THROUGH ITS PROPRIETOR SHRI AJAY SHUKLA
Versus
THE UNION OF INDIA AND OTHERS
Appearance:
Shri Himanshu Khemuka - Advocate for petitioner (through VC).
Shri R.D.Padhraha - Advocate for respondents.
WRIT PETITION No. 214 of 2024
M/S ARDAS CONSTRUCTION AND SUPPLIERS PVT LTD
Versus
THE UNION OF INDIA AND OTHERS
Appearance:
Shri Himanshu Khemuka - Advocate for petitioner (through VC).
Shri R.D.Padhraha - Advocate for respondents.

#### WRIT PETITION No. 7303 of 2024

#### SHRI MAYANK SHRIVASTAVA

Versus

#### UNION OF INDIA AND OTHERS

### Appearance: Shri Himanshu Khemuka - Advocate for petitioner (through VC). Shri R.D.Padhraha - Advocate for respondents. WRIT PETITION No. 8006 of 2024 M/S ALANKAR REAL ESTATE PVT. LTD. Versus THE UNION OF INDIA AND OTHERS Appearance: Shri Himanshu Khemuka - Advocate for petitioner (through VC). Shri R.D.Padhraha - Advocate for respondent. Shri Siddhath Seth, Senior Standing Counsel for GST Department. WRIT PETITION No. 16046 of 2024 AMIT KUMAR JAIN

## Versus

#### UNIION OF INDIA AND OTHERS

#### Appearance:

Shri Rajeev Nema - Advocate for petitioner.

Shri R.D.Padhraha - Advocate for respondents.

#### ORDER

#### Per. Sanjeev Sachdeva, Acting Chief Justice

Learned counsel for petitioners seek leave to withdraw these petitions in view of the subsequent action done by the Department. They however, reserve their rights to reagitate the issue afresh, in case, need so arises.

In view of the above, petitions are dismissed as withdrawn with the

liberty as prayed for.

(SANJEEV SACHDEVA) ACTING CHIEF JUSTICE (VINAY SARAF) JUDGE

VPA